

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of clai	Amount	No. of claims admitted	Amount of					
1	Secured financial creditors belonging to any class of creditors	1	5833382041.18	1	5833382041.18	Nil	Nil	Nil	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	4	65817285.00	1	841458.00	Nil	Nil	Yes	7	CLAIM VERIFICATION UNDER PROCESS
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	66627042.00	-	-	Nil	Nil	Yes	8	CLAIM VERIFICATION UNDER PROCESS
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
Total			5965826368.18		5834223499.18					

